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(b) if so, wilat steps Government are going to take o meet the shortage of this materia]?

THE MINK TER OF STATE IN THE MINISTRY O'HEALTH AND FAMILY PLANNING LND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MUR1HY): (a) and (b) Some shortage of - elgan has been reported. Raw material I or making Zelgan has to be imported. Alt! ough import of raw material for making Ze gan has been increased, the question of fu ther increasing the imports of this raw material will be considered.

MOSQUI O MENACE IN DELHI

1100. SHR SURAJ PRASAD : SHR BHOLA PRASAD :

Will the M nister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AMD URBAN DEVELOP-MENT be pie; sed to state:

- (a) whether Government are aware of the growing mc ;quito menace in the capital; and
- (b) if so, wh it steps have been taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY O: HEALTH AND FAMILY PLANNING i ND WORKS, HOUSING AND URBADEVELOPMENT (SHRI B. S. MURTH V): (a) Yes, Sir.

- (b) The con ol of mosquito menace in the capital is th< responsibility of the various local bodies concerned, the Railways, and the Army in heir respective areas. The following meas'ires have been taken:—
- (1) Anti-lar al measures have been inten-,, sified.
- (2) DDT sr ray is being continued along the riverine belt as well as in the slum areas i id labour camps, which are potentia source for malaria in Delhi.
- (3) Officers >f the Directorate of National Malaria Eradication Programme assist the local authorities in checking mosquito bree ling.
- (4) A Coo dination Committee constituted by the Delhi Administration meets period :ally to review the problem and recom mend suitable measures.

CLOSURE OF SALTORE COLLIERY

- 1101. SHRI M. V. BHADRAM: Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND ME TALS be pleased to state:
- (a) whether the Saltore colliery near Asansol has been closed down recently;
 - (b) if so, the reasons therefor;
- (c) the number of workers affected by the closure; and
- $_{2}$ (d) the steps taken to reopen the colliery

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITI RAJ SINGH CHAUDHARY): (a) Yes, Sir.

- (b) Unsafe working conditions.
- (c) 852.
- (d) The Director General, Mines Safety has noticed that further mining operation in this mine is hazardous and fraught with dangerous consequences. In view of this, the question of reopening the colliery now does not arise.

CENTRAL BANK, LONDON BRANCH FRAUD CASE

1102. SHRI MONORANJAN ROY : SHRI NIREN GHOSH :

- Will the Minister of FINANCE be pleased to state:
- (a) whether a Manager of the Central Bank of India visited London recently to investigate the alleged fraud committed by the former London Branch Manager of the Central Bank of India;
 - (b) if so, the findings thereof;
- (c) whether the Manager of the Central Bank of India also held consultations with the officials of the Ministry of Finance recently; and
 - (d) if so, the outcome thereof?

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) and (b) A Manager from its Head Office was sent by Central Bank of India in May, 1970 primarily for the purpose of proceedings against Shri Sami Patel after taking legal advice. As certain foreign banks, which were holding the bills purported to have been guaranteed by